

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 21.08.2019 (WEDNESDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
2.	Comp. App (AT) (Ins) No. 731 of 2019	K.R.V. Uday Charan Rao. Vs. Bank of India.	Sourabh Gupta	
3.	Comp. App. (AT) (Ins) No. 778 of 2019 & I.A No. 2493 of 2019	Ritesh Khandelwal Vs. Dimension Data India Pvt. Ltd.	Avimukt Dar	D. Abhinav
4.	Comp. App. (AT) (Ins) No. 782 of 2019	Excel Metal Processors Ltd. Vs. Benteler Trading International GMBH & Anr.	Ashish Rana	

For Admission (Fresh Cases)

5.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Anr.	Ashish Kumar Upadhyay	
6.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	
7.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors.	Abhijit S. Roy.	
8.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	
9.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt Ltd. Vs. Raj Ralhan.	Anirudh Suresh	
10.	Comp. App (AT) (Ins) No. 847 of 2019	Girish Agarwal. Vs. Lavis Signature panel Pvt Ltd.	Rajiv Shukla	

11.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd.	Rajesh Rai	
12.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	
13.	Comp. App (AT) No. 231 of 2019	Jatin Karnani & Ors. Vs. Neelachal Minerals Ltd & Ors.	Pankaj Jain	
14.	Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 574 of 2019	Lagadapati Ramesh. Vs. Ramanathan Bhuvaneshwari. With	Y. Suryanarayana.	Ramanathan Bhuvaneshwari-R1
16.	Comp. App. (AT) (Ins) No. 592 of 2019	Commune Properties India Pvt Ltd & Ors. Vs. Ramanathan Bhuvaneshwari & Ors.	R.V. Yogesh	Ramanathan Bhuvaneshwari-R1 Y.Suryanarayan- R5 Vikas Mehta-R9
17.	Comp. App. (AT) (Ins) No.124 of 2019	NBCC (India) Ltd. Vs. Indian Drugs and Pharmaceuticals Ltd	Vipul Ganda Aastha Trivedi Chandreyee Maitra Aman Chaudhary	Brajesh Pandey Vijay laxmi
18.	Comp. App. (AT) (Ins) No. 272 of 2019	Sanjay Garg. Vs. Tristar Global Infrastructure Pvt Ltd.	Rohit Bansal	Reema Shurana
19.	Comp. App. (AT) (Ins) No. 568 of 2019	Empress Place Owners Association. Vs. Chitra Srinivas & Anr. With	Ankur Singh	Ishan George-R1
20.	Comp. App. (AT) (Ins) No. 569 of 2019	Levantine Heights Apartment Allottees Associations. Vs Chitra Srinivas & Anr.	Arjun Krishnan	Ishan George-R1
21.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt Ltd.	Achal Gupta	Sandeep Bhuraria
22.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra K. Rai
23.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt Ltd. Vs. Tecpro Systems Ltd & Ors.	Arvind Kumar	

24.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	
25.	Comp. App. (AT) (Ins) No. 772 of 2019	Basab Biraja Paul & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Neeha Nagpal	Siddharth Sharma- R1 P.V. Dinesh-R2
26.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4
27.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1- R4), Nitesh Srivastava (R6)
28.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla
29.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla
30.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla

After the above or 12: 00 Noon, whichever is earlier.

For Orders

31.	Comp. App. (AT) (Ins) No. 745 of 2018	Hero Fincorp Ltd. Vs. Rave Scans Pvt. Ltd. & Ors.	Pulkit Deora	Rakesh Kumar (R1 & R2), Moulshree Shukla (R3)
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For Admission (After Notice)

32.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna
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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr. With	S.Santanam Swaminadhan	Shivank Diddi- R1 I.P.S. Oberoi Kunal Vajani-RP
2.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
3.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
4.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors	Neena Nagpal	

For Hearing

5.	Comp. App. (AT) (Ins) No. 568 of 2018 Part Heard	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
6.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht -(R- NSE)
7.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)
8.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R- CCI)
9.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)
10.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)

11.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R-CCI)
12.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Saurabh Mishra-CCI
13.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	Bina Gupta	Pankaj Seth-R1
14.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Samar Bansal
15.	Competition Appeal (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	Anshul Narayan	Saurabh Mishra (R-CCI)
16.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**